

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.93/9/HDB/2020
NAME OF THE COMPANY	Hinduja National Power Corporation
NAME OF THE PETITIONER(S)	Bharat Heavy Electrical Ltd
NAME OF THE RESPONDENT(S)	Hinduja National Power Corporation
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Senior Counsel Mr. S. Ravi for the Petitioner.

Ld. Senior Counsel Mr. Avinash Desai for the Respondent.

Arguments heard.

Both parties are at liberty to file written submissions not more than 5 pages within 2 weeks. **Matter is adjourned to 02.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)